

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 25th April 2025 as follows :

Sr No	Date	Sr No	Date
15 to 21	June 17, 2025	50 to 56	June 24, 2025
22 to 28	June 18, 2025	57 to 64	June 25, 2025
29 to 35	June 19, 2025	65 to 69	June 26, 2025
36 to 42	June 20, 2025	70 to 74	June 27, 2025
43 to 49	June 23, 2025	75 to 79	June 30, 2025

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 29th day of April, 2025.

By order,

sd/-

(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-

(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.